

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,  
WEST ZONAL BENCH : AHMEDABAD**

**REGIONAL BENCH : COURT NO - 3**

**Service Tax Appeal No. 10396 of 2013-DB**

(Arising out of OIA No. 72/COMMR/2012 dated 19.11.2012 passed by Commissioner of Central Excise, CUSTOMS (Adjudication)-RAJKOT)

**C.C.E. & S.T.-Rajkot**

...Appellant

CENTRAL EXCISE BHAVAN,  
RACE COURSE RING ROAD...INCOME TAX OFFICE,  
RAJKOT,  
GUJARAT  
360001

*-Versus-*

**Eagle Corporation Pvt. Ltd.**

...Respondent

USHA KIRAN,  
NEAR MOTI TANKI CHOWK,  
RAJKOT  
GUJARAT .

Present For the Appellant : Shri S.K. Shukla, Authorised Representative

Present For the Respondent : None

**CORAM:**

**HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR**

**HON'BLE MEMBER (TECHNICAL), MR. RAJU**

**FINAL ORDER NO. A/ 12062 /2019**

Date Of Hearing : 01/11/2019

Date of Decision: 01/11/2019

**RAMESH NAIR**

The Commissioner of Central Excise, Rajkot submitted an application along with a letter dated nil, received on 21 October, 2019, for withdrawal of this appeal as per Government's litigation policy instruction F.No. 390/Misc/116/2017-JC dated 22.08.2019, as the amount involved is less than Rs. 50 lakhs. Accordingly, the appeal is dismissed as withdrawn.

(Dictated and pronounced in the open court)

**(Ramesh Nair)**  
**Member (Judicial)**

**(Raju)**  
**Member (Technical)**

Diksha